NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02,2018 AT 10.30 AM

CA No. 257/252//HDB/2018
Siraj Interiors Private Limited
Siraj Interiors Private Limited
Registrar Companies of Hyderabad
Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARETH KOMAR SANGAM	Advicate	9000666072	
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Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

ORDER

Heard Mr. Naresh Kumar Sangam Ld. Counsel for the Petitioner, submitted that RoC report is awaited.

Post the Case on 16th March 2018.

Member (T)

Member (J)

Ramu